## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 35/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

Name of the Company:

Beeta Kone Tools

V/s.

GEI Industrial Systems Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. RAJAW SHAM.

AOVOCATE

PETITIONEN/

Postol

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## ORDER

Learned Advocate Mr. Rajan Shah present for Operational Creditor/petitioner. None present for Respondent.

Proof of service of date of hearing on Respondent filed.

Heard arguments of Learned Counsel for Petitioner.

For orders, list the matter on 13.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of July, 2017.